## GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

## LOK SABHA UNSTARRED QUESTION NO. 2715 TO BE ANSWERED ON 12.3.2018

#### Honorarium for Teachers under SSA

### †2715. SHRI SHER SINGH GHUBAYA: DR. RAVINDRA KUMAR RAY:

Will the **Minister** of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether it is a fact that the teachers appointed under the Sarva Shiksha Abhiyan (SSA) in the country are not being given appropriate honorarium;
- (b) if so, whether the Government proposes to regularise all the teachers appointed under the said scheme; and
- (c) if so, the details thereof and if not,

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) to (c): The Central Government through the flagship programme of Sarva Shiksha Abhiyan (SSA) at elementary level provides assistance to the State Governments and UTs for additional teachers, to maintain appropriate Pupil Teacher Ratio as per the prescribed norms of Right of Children to Free and Compulsory Education (RTE), Act 2009, as per the approvals given in their respective Annual Work Plans. The recruitment, service conditions, deployment and salary of teachers are in the domain of the State Governments and UT Administrations.

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